

IN THE COURT OF THE JUDICIAL MAGISTRATE, VADIPATTI

Present: Tmt.T.Sindhumathi M.L.,

Judicial Magistrate, Vadipatti

Dated this the 21st day of September 2020

Cr.No.1705/2020

Cr.M.P.No.1478/2020

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Sarathbabu (Aged 38/2020)

S/o. Rajagurusamy

.... Petitioner/Accused

/Vs/

State through the Inspector of Police,

Alaganallur Cr.No.1705/2020

U/s. 273,328 IPC, 7,20(1)COTPA 2003

52,59 Food safety act 2006

.... Respondent/Complainant

**Accused Remanded on 18.09.2020**

This Bail petition U/s.437 Cr.P.C filed by Tr.P.Kumarasamy Advocate for the Petitioners/Accused and of A.P.P. for the State side, this court passed the following.

**ORDER**

Heard.Since offence is triable by Hon'ble court of Sessions, Hence this bail petition is Dismissed.

Pronounced by me in open court this the 21st day of September 2020.

(Sd) T.Sindhumathi  
Judicial Magistrate,  
Vadipatti.